

# HIGH COURT OF ORISSA: CUTTACK

eTender Notice No. XXXIV-57/2018-21(PF-II)- 13962, Dated: 23.11.2021

## NOTICE OF TENDER FOR COMPREHENSIVE ANNUAL MAINTENANCE CONTRACT FOR 444 NUMBERS OF LENOVO LAPTOP SUPPLIED TO THE JUDICIAL OFFICERS OF THE STATE OF ODISHA

The Registrar (Judicial), Orissa High Court, on behalf of the High Court of Orissa, Cuttack invites online bids through eProcurement portal of Odisha Government <http://tendersodisha.gov.in> in two bid format to be received through online mode only CAMC of 444 numbers of Lenovo Laptops supplied to the Judicial Officers across the State of Odisha.

Sl. No.	Name of the work	
		CAMC of 444 numbers of Lenovo Laptops supplied to the Judicial Officers across the State of Odisha.
1	Date and Time of availability of the bid document on the portal	23.11.2021
2	Last Date and Time for downloading of bids in the portal	15.12.2021 till 06.00 PM
3	Last Date and Time for uploading of bids	15.12.2021 till 06.00 PM
4	Date and Time for opening of Technical Bids	16.12.2021 at 11.30 AM
5	Tender Cost	Rs.1500/- (Fifteen Hundred), non-refundable, only shape of Demand Draft

Further details can be viewed from the eProcurement portal <http://tendersodisha.gov.in>.

The competent Authorities of the Court reserve the rights to accept/reject any or all of the tender bids wholly or in part, without assigning any reason thereof.

  
23/11/2021  
Registrar (Judicial)  
Orissa High Court, Cuttack